

ITEM NO.12

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 22295/2011

COMMISSIONER OF INCOME TAX-I, BOMBAY

Petitioner(s)

VERSUS

WARANA SAHAKARI DUDH UTPADAK P.SANGH LTD

Respondent(s)

(ONLY C.A. NO. 631/2013 IS TO BE LISTED)

WITH

C.A. No. 631/2013 (III)

Date : 02-01-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. N B V Srinivasa Reddy, Adv.
Mr. Praveen Pathak, Adv.
Ms. Akanksha Singh, Adv.
Mr. Davinder Pal Kaur, Adv.
Mr. Sandeep, Adv.
Mr. Sunil Prakash Pandey, Adv.
Mr. Raj Bahadur Yadav, AOR
Mrs. A Deepa, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 631/2013

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar